



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/ Jammu

Notification
Srinagar, the 24th August, 2017

SRO **340** .- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District Jammu:-

S.No	Name of the Officer S/Shri	Designation and Place of Posting
1	Manohar Lal Khajuria	Naib Tehsildar, Marh
2	Anyat Ali	Naib Tehsildar, Jhiri
3	Manohar Lal	Naib Tehsildar, Shahzadpur
4	Satpal Sharma	Naib Tehsildar, Ghomanhasan
5	Shabir Ahmad	Naib Tehsildar, Bahu
6	Faryad Ahmad	Naib Tehsildar, Rakh Bahu

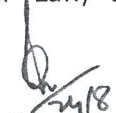
By order of the Government of Jammu and Kashmir.

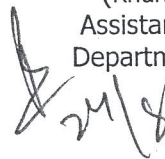
Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J&PA

NO:LD(P) 94/1-Jammu Dated: 24 -08- 2017

Copy to the:-

1. Commissioner/ Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate, Jammu. This is with reference to his letter 1634/DMJ/10/2017-18 dated 4/8/2017
5. General Manager, Government Press, Srinagar for publication in an extra Ordinary issue of the Government Gazette.
6. SRO Section, Department of Law, Justice and PA (W.7. S.C).


(Khursheed Ahmad Bhat)
Assistant Legal Remembrancer,
Department of Law, Justice & PA


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